

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.12.2019

ORDER NO. 260 of 2019

Hon'ble President is pleased to partially modify the roster order no. 255 of 2019 for CESTAT, New Delhi constituting Bench as follows:-

On **11.12.2019 at 02.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member(Judicial) will hear the following Anti Dumping matter:-

AD/STAY/50742/2019 in AD/52172/2019

By order,



(Bineesh Kumar K.S.)
Registrar

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Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.12.2019

ORDER NO. 261 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:-

On 10.12.2019 at 02.30 p.m. Sh. P. Anjani Kumar, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial) will hear the following ROM:-

C/ROM/86265/2019 in C/1302/2009


By order,



(Bineesh Kumar K.S.)
Registrar

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Asst. Registrar